

18. Raichur District

19. Bellary

c) Yadgir- Addl. Centre

d) Aland - Addl. Centre

a) Deodurga

b) Lingasugur

c) Kushtag-Addl. Centre

a) Kottur

b) Hagaribommanahalli

c) Harapanahalli - Addl. Centre

Desai Commission on Ayurvedic Medicines

4258. SHRIMATI GEETA MUKHERJEE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Justice Desai Commission in 1981 had recommended legislative measures against Ayurvedic medicines with high alcohol content; and

(b) if so, the details thereof and the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARA DEVI SIDDHARTHA): (a) and (b). Information is being collected and will be laid on the table of the Sabha.

Literacy Amongst SC/ST Children

4259 KUMARI VIMLA VERMA:
SHRI PARASRAM BHARDWAJ:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government have made any survey regarding the percentage of literacy amongst Scheduled Castes and Scheduled Tribes boys and girls in different States;

(b) if so, the details thereof, State-wise; and

(c) the steps, the Government have taken for the upliftment of Scheduled Castes and Scheduled Tribes in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) The Decennial Census collects detailed information on literacy rates.

(b) A statement giving state-wise literacy rates of scheduled castes and scheduled tribes males/females as per 1981 census is given below.

(c) Some of the steps taken for the educational development of scheduled castes and scheduled tribes by the Central and State Governments are:

- Opening of Schools, Non-Formal Education Centres, Adult Education Centres in areas of concentra-